

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 441/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Murtaza Samun Merchant
V/s.
Cogent Enterprises Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	J.A. Udaipuri	Advocate	J.A. Udaipuri
	Murtaza Merchant	Petitioner	Murtaza Merchant

ORDER

TCP No. 441/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor's side is absent.

Part heard.

At request of the Petitioner's Counsel, list this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)